

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1105/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: Universal Agency  
V/s.  
Deep Water Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3#	Apurva Mehla	Advocate for operational creditor.	Ak Mehla

**ORDER**

**CP No.1105/I&BP/NCLT/MB/MAH/2017**

In the CP 1105/2017, Insolvency and Bankruptcy Board of India having recommended the name of Mr. Mahesh Sureka (Regn No. IBBI/IPA-001/IP-P00413/2017-18/10736) 173, Udhog Bhawan, Sonawala Road, Goregaon (East), Mumbai – 400 063 as Interim Insolvency Resolution Professional, this Bench appoints Mr. Mahesh Sureka as Interim Insolvency Resolution Professional to proceed hereof as directed in the order dated 20.6.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)